

ITEM NO.31

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 63/2022

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 09-01-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

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For Respondent(s)

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Mr. Charudatta Vijayrao Mahindrakar, AOR

UPON hearing the counsel the Court made the following

O R D E R

The present petition be titled as "In Re: *The issue of religious conversion*" henceforth.

Looking to the seriousness and importance of the matter, we request Shri R. Venkataramani, learned Attorney General for India, also to appear in the matter and assist the Court either as *amicus* or otherwise.

Learned counsel, who appears on advance copy, on behalf of the State of Tamil Nadu, prays for time to file counter affidavit. He is permitted to do so.

Put up on 07.02.2023.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR